GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:609 ANSWERED ON:26.11.2014 REVIEW OF DEVELOPMENT SCHEMES Mahato Shri Bidyut Baran

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has undertaken review of the implementation of various urban development schemes;
- (b) if so, the findings thereof; and
- (c) the number of persons/families benefitted during the last three years from each of these schemes in the country including Jharkhand?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) & (b): The Government undertakes a review of the implementation of projects sanctioned under Urban Infrastructure and Governance (UIG) sub-mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Urban Infrastructure Development Schemes for Small and Medium Towns (UIDSSMT) through the periodical meeting of the Central Sanctioning and Monitoring Committee (CSMC) and the Quarterly Progress Reports (QPRs) submitted by the States. In addition, the implementation of the projects are also reviewed by the State Level Nodal Agency (SLNA) and

State Level Sanctioning Committee (SLSC) and through Independent Review and Monitoring Agency (IRMA). Constraints viz Land Acquisition issues, Contractor/tender issues, Environmental and other litigation matters are felt in the smooth implementation of the projects as observed therefrom. The findings/observations are conveyed to the States for compliance as projects sanctioned under JnNURM are implemented by the States through their Urban Local Bodies (ULBs)/parastatals.

(c): There is no data for number of persons/families benefited from the scheme as the projects sanctioned under JnNURM, on completion, benefit all category of persons living within the Urban area of the projects.